FLOOD DAMAGES IN ORISSA

3824. SHRI SRADHAKAR SUPA-KAR: Will the Minister of FINANCE be pleased to state:

(a) if the Government of India deputed a team to assess the extent of flood damages in Orissa with a view to assessing the aid to be given by the Centre to the State; and

(b) if so, the recommendations of the team and the aid given by the Centre?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR): (a) Yes, Sir.

(b) The Central team of officers recommended a ceiling of expenditure of Rs. 3.64 crores on various flood relief measures in the State during the current financial year. The recommendations of the team have been accepted for purposes of Central assistance, which will be released in the light of the progress of expenditure to be reported by the State Government.

दिल्ली में एक अस्पताल कर्मचारी द्वारा एक महिला रोगी के साथ छेडछाड

3825. श्री यशवन्त सिंह कुशवाह : क्या स्वास्थ्य तया परिवार नियोजन और निर्माण, श्रावास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ऐसी सूचना मिली है कि दिल्ली के एक अस्पताल के कर्मचारियों ने एक युवा रोगी महिला से छेड़छाड़ और उसका शील भंग करने का प्रयत्न किया था; और

(ख) यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (भी ब० सू० मूर्ति) : (क) और (ख). कुछ समय पहले इस प्रकार की दो घटनाओं की सूचना संकामक रोग अस्पताल और बालकराम अस्पताल से मिली थी। पुलिस ढारा इन मामलों की जांच की जा रही है उनकी रिपोर्ट की प्रतीक्षा है। पुलिस की अन्तिम रिपोर्ट आने तक चार कर्मचारियों को निलंबित कर दिया गया है। अखिल भारतीय आयुर्विज्ञान संस्थान के कुछ कर्मचारियों के विरुद्ध भी इसी प्रकार की दो शिकायतें मिली थीं। इन दोनों मामलों में जांच की गई। एक मामले में अनुशासनात्मक कार्यवाही रोक दी गयी क्योंकि आरोप सिद्ध नहीं हो सके थे। दूसरे मामले में जांच रिपोर्ट की प्रतीक्षा की जा रही है।

PURCHASE OF LAND FOR BARAUNI FERTILIZER UNIT

3826. SHRI LOBO PRABHU: Will the Minister of PETROLEUM AND CHEMI-CALS AND MINES AND METALS be pleased to refer to the report in the *Economic Times* of the 6th September, 1969 and state:

(a) the reasons for paying Rs. 16,000 per acre for land for the Barauni Fertilizer Unit against the market price of Rs. 6,000;

(b) Since it is calculated that everyday's delay costs Rs. 8 lakhs, what are the days lost due to avoidable delay; and

(c) how many months behind schedule is the delivery of indigenous components and the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND ME-TALS (SHRI D. R. CHAVAN): (a) The Fertilizer Corporation of India Ltd. paid Rs. 14,800 to Rs. 15,400 per acre in respect of the land acquired for the Baraund Project in accordance with the award given by the authorities under law,

(b) There was a delay of about 143 days in giving physical possession of the factory land and about 274 days in respect of the township land.

(c) Some delay is anticipated in the delivery of indigenous equipment, primarily